

**Social Welfare Department
Chandigarh Administration**

Notification

No. SW-PWD/2016/4159

Dated, Chandigarh the 05/05/2016

In partial modification of Chandigarh Administration Social Welfare Department Notifications No.SW2/SWD/99/2235 dated 28.10.99, the Administrator UT., Chandigarh is pleased to substitute Para-2 (iii) and para 3 of the "**Unemployment Allowance to Disabled Persons**" which is effective from 01.04.2016 given as under:-

Rule 2 (iii) may be substituted as under:-

Whose family income does not exceed Rs.1.50 lacs p.a.

Rule 3 Rate of Financial Assistance may be substituted as under:-
Unemployment allowance @ Rs.500/- per month uniformly in all the categories and in addition to Social Security Pension.

The assistance shall become payable from the first of the following month in which it is sanctioned.

**BHAWNA GARG
SECRETARY SOCIAL WELFARE
CHANDIGARH ADMINISTRATION**

No. SW-PWD/2016/4160

Dated, Chandigarh the 05/05/2016

A copy is forwarded to the Controller, Printing & Stationery Department, UT., Chandigarh with a request to publish the above notification in the next issue of Chandigarh Administration's gazette and supply 30 copies thereof for the office use.

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**Director Social Welfare
For Secretary Social Welfare
Chandigarh Administration**

No. SW-PWD/2016/4161-4162

Dated, Chandigarh the 05/05/16

A copy is forwarded to the following:-

1. The Tehsildar (Revenue) UT., Chandigarh for information
2. Research Officer, Social Welfare Department, Chandigarh Administration for information & necessary action.

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**Director Social Welfare
For Secretary Social Welfare
Chandigarh Administration**